

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CSP No.938/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Airborne Investment & Finance Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

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ORDER

CSP No. 914/230-232/NCLT/MB/MAH/2017  
CSP No. 916 to 922/230-232/NCLT/MB/MAH/2017  
CSP No. 924 to 931/230-232/NCLT/MB/MAH/2017  
CSP No. 936 to 942/230-232/NCLT/MB/MAH/2017

For Orders.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)